

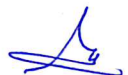
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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI K. ANANTHA PADMANBHA SWAMY – MEMBER
JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 212,278,327,328,370&415/2018in CP NO. 138/241/HDB/2018
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	M. Chandra Sekhar Rao & (03) Others
NAME OF THE RESPONDENT(S)	MPR Refractories Ltd
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chandra Sekhar Rao	PCS	9 849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

PCS representing Applicant in IA 415/2018 present. Counsel for Respondent no.1 to 8 present. PCS prayed time for making submission in this IA since he ^{has} ~~is~~ to collect some more information. Counsel for Respondent reported ready to make submission in the main CP and along with other pending IA's. At request of PCS representing petitioner time is enlarged for hearing submission. Put up the matter on 08.10.2018.


MEMBER JUDICIAL